oost will be Rs. 30 crores and it will start giving power by 1981. The third i9 Korba West. It is again theraml. The coat would be about Rs. 183 crores. The capacity would be 2x210 and it will start giving power in 1980-81. Then Korba West Extension. Again it is thermal. The cost would be Rs. 166 crores. The capacity would be 2x210 and power would be genera-tea hi 1*84-85.

SHRI SAWAISINGH SISODIA: TRienk you very much.

Recognition of Film making as an **Industry**

•867. SHRI LADLI MOHAN NIGAM: t SHRIMATI NARGIS DUTT: SHRIMATI USHA MALHO-TRA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether any steps have been taken by the Central Government to urge Upon the State Governments to recognise film making as an industry, as have been done by the Government of Orissa to enable the film industry to become entitled to receive institutional finance and other facilities which are available to other industries?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI V. P. SATHE): The Central Government is in favour of recognising film making as an industry. The Working Group on National Film Policy submitted its report to the Government on 2-6-80 which contains a number of recommendations in this regard. These are under consideration of the Government. Further steps will be taken in due course.

fThe question was actually asked on the floor of the House by Shri Ladli Mohan Nlgam.

थी साहसी मोहन निगम : में मंती मद्बोदय का मुक्रगुजार है कि सवाल की उन्होंने तोड-मोड़ने की कोशिश की।

to Questions

श्री बी० पी० साठेः में कभी भी नद्वीं करता ।

श्री लाडली मोहन निगम : बात मैं यह कहना चाहता हं कि भ्रापकी यह पता है कि हिन्दुस्तान के छोटे से राज्य उड़ीसा की सरकार ने वहां 🕫 फिल्म इडस्ट्री को इडस्ट्री माना है और इसके लिए उन्होंने सारे सरकारी साधन उपलब्ध कराये हैं कर्ज वर्गरह कि । .मैं यह जानना चाहता हूं कि क्या ग्रापको यह पता है कि कालाबाजारियों के हाकों में यह इडस्ट्री पड़ने से और दूसरी ठेकेदारी प्रथा जो इसमें चलती है उसके चलते शाज हालत यह है कि हिन्दुस्तान में हिन्दी भाषी क्षेत्रों की करीब 300 फिल्में इस देश में बनती हैं, तो क्या आप वह नहीं चाहेंगे कि तत्काल ठेकेदारी प्रधा खत्म हो ताकि हिन्दुस्तान जो करीब 30 स्ट्रांडियो बन्द हो गये हैं पूनः चालु हो सकें?

श्रीवी० पी० साठे: चाल होने चाहियें इसीलिये मैं यह समझता हं कि उनको ग्रार्थिक सहायता बैंकों से मिलनी चाहिये । अगर उद्योग की मान्यता उनको भी मिल जाएगी तो उन्हें भी प्राथमिकता के तौर पर बैंकों से सहायता मिलनी शुरू हो उडीसा सरकार ने जो कदम उठाया है वह सराहनीय है । हम ग्रन्य राज्यों से भी यह धनुरोध कर रहे हैं कि उसका ग्रन्सरण करें । हम यह स्वंय नेशनल फिल्म डवलपर्मेट कारपोरेशन की स्रोर से कर्ज की व्यवस्था करके **सिनेमाच**र बनाने के लिये इंतजाम कर रहे हैं जिसकी कुछ ग्राधिक सहायता मिल सकेंबी ।

श्री लाइली मोहन निगम: श्रापने फबूल किया कि इसकी उद्योग मानवे जा रहे हैं। सरकार की नीति से भी यही आभास होता है। मैं पूछना चाहता हूं कि क्या आपने कोई समय इसके लिये तम किया है कि कितना समय इसमें लगेगा?

श्री बी॰ पी॰ साठै: दिनों का सवाल नहीं हैं। हमने अपनी राय बता दी है। फाइनेंस और ला मिनिस्ट्री से बात हो रही है। उनसे नोटिफिकेशन और रिकगनिशन करने की बात है। वह हो जाएगा तो थोड़े में असें में ही हो जाएगा।

MR. CHAIRMAN: Shrimati Malhetra.

SHRIMATI USHA MALHOTRA: No question.

श्री बो॰ सत्यनारायण रेड़डी: मैं मन्नी महोदय से यह जानना चाहूंगा. . . (Interruptions)

MR. CHAIRMAN: I hav got all the names noted. Too late now.

श्री बी॰ सत्यनारायण रेडडी: मैं यह जानना चाहूंगा कि नेणनल फिल्म डबलोपमेंट कारपोरेशन की तरफ से किन-किन राज्यों में इन इंडस्ट्रीज को नरकती देने के लिये ग्राप श्रपनी तरफ से कोजिश कर चुके हैं या करनी हैं ग्रीर अगर नहीं कर चुके हैं तो इसकी वजह क्या है?

श्री वी० पी० साठेः क्या नहीं कर चुके हैं ?

श्री बी० सत्यनारायण रेड्डी: नेशनल फिल्म डवलोपसेंट कारपोरेशन की तरफ में हर राज्य की फिल्म इंडस्ट्री को डवलोप करने के लिये श्राप क्या कोशिश कर चके हैं? श्री बी॰ पी॰ साठे: मन्यता श्रभी तक नहीं दी गई है। मान्यता देने का प्रयास चल रहा है। एक राज्य उड़ीसा ने जो किया है हम उसकी सराहना कर रहे हैं।

श्री बी० सत्यनारायण रेडडी: महाराष्ट्र में हुआ या नहीं ?

श्री बी० पी० साठे: महाराष्ट्र में नहीं हुन्ना।

MR. CHAIRMAN: Mr. Shahi—not there. Mr. Jaswant Singh.

वा भाई महावीर: जिनका नाम नहीं है उनको ग्राप बुला रहे हैं। मैं देर से हाथ उठा रहा हूं। ग्राप के पास पहले ही से नाम कैसे ग्रा गये ? शाही साहब को ग्रापने बलाया।

श्री सभापति : शाही साहब नहीं हैं उनको छोड़ दिया है।

डा भाई महाबीर: में यह कह रहा हूं कि इसमें इनका नाम नहीं है।

If other persons are not there, we are entitled to be called.

श्री सभापति: जैसे ही हाथ नजर आता है मैं यहां नाम नोष्ट कर लेता हूं। मेरे पास नोट है सत्यनारायण रेड्डी साइव का नाम, शाही साइव का कम, जसकंत सिंह जी का नाम और साल्वे जी का नाम। आप उठाते वाद में हैं और चाहते हैं सब के आगे।

SHRI MANUBHAI PATEL: I should have been called because if you prepare a list before-hand and you go by that only and stall supplementaries on the answer which is given by the Minister, it will be futile to ask an> question after that. So. our request " that whosoever catches your eye should be asked, not as per the lis prepared before hand.

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MR. CHAIRMAN: As soon as any person catches my eye, I wrote down the name.

SHRI MANUBHAI PATEL: That is right but no* beforehand.

श्रीसभापति: जरा जल्दी हाथ उठायेंगे तो जल्दी होगा ।

PROF. RAMLAL PARIKH: It is always a parliamentary practice all over the world, in any Parliament, members keep on their effort to catch your eye depending on the type of answer that we get on each supplementary and we may raise supplementary at any stage and try to catch your eye. We should be entitled to it. You may say 'No'. That is a different thing. But there is no procedure other than this. Let us try to consider this in terms of parliamentary practice and see whether there is any procedure where catching of eye is prevented after the first reply to a question is given. You are setting wrong precedents. You Cannot do that. This kind of taking arbitrary decisions cannot work. After all, there are certain norms of Par^ liamentary procedure which you are also enjoined to follow:

MR. CHAIRMAN: I know.

PROF. RAMLAL PARIKH: How can you say that you cannot catch the eye afterwards? We have a right to catch your eye at every point (Interruptions).

CHAIRMAN: Mr. Singh. (Interruptions),

NARASINGHA **PRASAD** SHRI NANDA: You must have frequent movement of your eye. (Interrup tions)

MR. CHAIRMAN: I go round three times. First from this side. Second time, that side.

SAWAISINGH SISODIA SHRI Sir

MR. CHAIRMAN: Mr. Sisodia, you are too late now, Mr. Jaswant Singh. I also know a little bit of Parliamentary practice from outside, not inside.

to Questions

SHRI JASWANT SINGH: The hon. Minister said that he was desirous of granting recognition to the film world as an industry. When there are more important things to be done, why should the film world which is a creative and art form, be recognised as an industry?

SHRI V. P. SATHE; Sir, there has been a demand by the industry itself that it should be recognised as an industry, and there has been a demand from the employees of this industry also, who are highly exploited. There has been a persistent demand that it should be recognised as an industry so that (a) the employees get protection and (b) the industry gets the benefit of finance and is not exploited by the unscrupulous elements. (Interruptions).

MR. CHAIRMAN: I shall explain... before I go away, I shall explain the technique of getting the names down for the questions. I do not know what is happening in the brain-pan of every Member and how he is reacting to the replies or what supplementaries he will put. It is only the alienist who can know that, not me, because I cannot see from the face what is inside the mind. As Shakespeare said, there is no art to know the working of the mind from the face. Prof. Parikh, I understand that you think that you will react to a question. But I do not react to a question or an answer. I only take the name of the Member who has been kind enough to raise his hand first, and, therefore, I have started keeping this note. I am not going to depart from this.

SHRI PILOO MODY: This is bad work. (Interruptions).

MR. CHAIRMAN: I know. You bett«r do a little home work first and not do your work here. You are working here more than at home.

Oral Answers

SHRI PILOO MODY: When you write history, you do not have to do home work.

SHRI N. K. P. SALVE; It appears that by making some institutional finance available to this industry, may be the Government will be able to lift the industry out of the morass of tha malpractices in which it is hopelessly enmeshed. Fortunately, we have a Minister now who is well-known for his artistic sense both inside and outside Parliament. He has advocated that in the films one should see the natural human urge being portrayed with some artistic fervour rathei than there should be any show of violence and sex in it, very nude, vulgar and morbid form. Hence his preference for kissing in the films.

MR. CHAIRMAN: Are you for or against it?

SHRI N. K. P. SALVE; Sir, I am neither against nor in favour of this at this age and state of my life. (Interruptions)

My question is: The nature of the problems, the labour problems and other problems, inter alia, of this particular industry which is outside the fold of the organised industries, bein<? what it is purely institutional finance is not going to solve its problems. Other problems are far more overwhelming. And since we do need to have films which will cater to the masses and which will appeal to the masses, and still we need to get rid of all the elements in films which are undesirable, may I know from the hon. Minister whether he will at least make the Censor Board effective so that what he wants will alone come in and what he does not want will not come in?

MR. CHAIRMAN: I will call Or. Bhai Mahavir next. He has raised his hand, three times and not got a chance. That will be the last question. (Interruptions) In the next question, you will have a field day. (Interruptions)

SHRI V. P. SATHE; Sir, the hon. friend was today in a confessional mood, making confessions about what he can do, what he cannot do, what he likes and what he does not like. That I can grant to him. But regarding his anxiety to have good films «nd all that, this question does not pertain to censorship as such.

MR. CHAIRMAN; Yes.

SHRI V. P. SATHE; Yet we will do our best to see that censorship helps in promotion of cleaner films.

MR. CHAIRMAN: Dr. Mahavir.

SHRI PILOO MODY; What is "cleaner"? Who are you to decide what is clean?

SHRI V. P. SATHE: Common sense.

डा० भाई महावीर: श्रीमन, इस सवाल में फिल्म उद्योग को एक उद्योग के रूप में मान्यता देने की बात इसलिये पुष्ठी गई है ताकि उसको वित्तीय संस्थाओं से सहायता मिल सके । मैं जानना चाहंगा कि स्राज जो वित्तीय संस्थास्रों से सहायता मिलने की बात है उसमें क्या फ्कावट है? जैसे वित्तीय संस्थायों से फिल्म के विसी प्रस्ताव के वास्ते ग्रगर सहायता मिलती है तो वह किस आधार पर मिलती है ? महोदय, बिटिश प्रोड्युसर द्वारा महात्मा गांधी जी पर फिल्म बनाये जाने पर प्रस्ताव है ग्रौर उसके लिये सरकार ने विसीय सहायता देने का फैसला किया है यह समाचार-पत्नों में ग्राया है ग्रीर इस पर भारतीय फिल्म उद्योग के कई महत्व-पूर्ण व्यक्तियों ने प्रोटेस्ट करके कहा है कि क्यों ब्रिटेन के किसी प्रोडयसर जो

कि सर स्विडं एडनबरो हैं, उनको पैसा देकर गाँधी जी के ऊपर फिल्म बनाने बर्धाविचार किया जा रहा है जबकि भारतीय फिल्म उद्योग की क्षमता के अन्तर्गत यह काम करना सम्भव है। मैं जानना चाहता हूं कि भारत सरकार ने उक्त ब्रिटिश प्रोड्यूसर को सहायता देना किस द्याधार पर तम किया है स्रीर देश के फिल्म उद्योग को सहायता देने के मामरी में सरकार के शामने क्या हकावटें **š**?

Oral Answers

श्री बील पील साठे: सभापति महोदय, वित्तीय महायता में घकावट यह है कि फिल्म उद्योग को जब उद्योग की मान्यता न हो तो प्राथमिकता नहीं मिलरो । इट इज ए वजेश्चन आफ प्रायरटीज । वैक्स, कुछ उद्योग है जैड्यूल में, आईवडीव्वीव्याईव के मेंड्यल में अगर हो कोई उद्योग, तो उसे बैंब्स की तरफ से प्राथमिकता मिलती है कर्ज की. इसीलिये उन्होंन को मान्यता देने की बात चल रही है। जब उन्होंने गांधी जी पर फिल्म यह एक दूसरा सवाल इसमें ल $_{
m I}$ ही दिया ।

DR. BHAI MAHAVIR: The common link is financial assistance.

श्री बी० पी० साठे: मैं यह स्पष्ट करना चाहता हं कि ऐसे किसी प्रस्ताव पर निर्णय भारत सरकार ने नहीं लिया है ग्रौर किसी भी सज्जन गांधी जो पर एडनबरी या अन्य को फिल्म बनाने के लिये कोई बित्तीय सहायता देने का निर्णय भाग्त सरकार ने निया हम्राहै।

MR CHAIRMAN: Question No. 268.

Setting up of T.V. Centre in the North East

*268. SHRI. BISWA GOSWAMI: f SHRI ALEXANDER WARJRI-SHRI S. K. VAISHAM-PAYEN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to

- (a) whether Government have decided to set up T.V. centres in the North East region; and
- (b) if so, by when these are expected to function?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA); (a) and (b) There is a proposal to set up TV centre, at Gauhati and Kohima under the draft 6th Five-Year Plam (1980-85). Some additional coverage in the north-eastern region is also proposed to be provided througfc microwave links and INSAT. The draft-Plan and these proposals are yet to be finalised. Their implementation will depend on the availability of resources and relative priorities.

SHRI BISWA GOSWAMI: The hon. Minister has said that there is a proposal to set up a TV centre at Gauhati. When can we expect the proposal to materialise?

SHRI V. P. SATHE: The proposal will materialise on the approval of the plan in the Sixth Five Year Plan and also on the availability of resources accordingly.

SHRI BISWA GOSWAMI: That means it has not got the approval. What is the criteria for setting up the T.V.

SHRI V. P. SATHE: According to the criteria it has already been pro-

[†]The question was actually ask on the floor of the House by Shri Biswa Goswami.